IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 201
IB-860(ND)2020
RA-51/2024

IN THE MATTER OF:
Surya Deal Trade Pvt. Ltd. ... Applicant/Petitioner

Versus

Vipul Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 15.07.2024

CORAM:
SH. MANNI SANKARIAH SHANMUGA SUNDARAM
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant : Adv. Sandeep Bajaj, Adv. Devansh Jain, Adv. Vasudha Chadha
For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

RA-51/2024: Ld. Counsel for the Applicant as well as the Ld. Counsel for the Respondent is present. Ld. Counsel for the Respondent seeks time to file reply. 3 weeks' time is granted for filing the reply.

List on 24.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)

UPASANA